

PAPERS LAID ON THE TABLE

Notifications of the Ministry of Home Affairs

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SWAMI CHINMAYANAND) : Sir, I lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Home Affairs, under sub-section (3) of Section 156 of the Indo-Tibetan Border Police Force Act, 1992:-

- (i) G.S.R. 360 (E) dated the 30th April, 2003, publishing the Indo-Tibetan Border Police Force, General Duty Cadre, Group 'A' Posts Recruitment (Amendment) Rules, 2003, alongwith delay statement.
- (ii) G.S.R. 620 (E) dated the 1 August, 2003, publishing the Indo-Tibetan Border Police Force, General Duty Cadre (Group 'B' and 'C' Posts) Recruitment (Second Amendment) Rules, 2003. [Placed in Library. See No. L.T.-7968/03]

MoU (2003-2004) between Government of India and NHPCL

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRIMATI JAYAWANTI MEHTA): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Power) and the National Thermal Power Corporation Limited for the year 2003-2004. [Placed in Library. See No. L.T.-7946/03]

Notification of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification G.S.R. 385 (E) dated the 8 May, 2003, publishing the All India Services (Death-cum-Retirement Benefits) Amendment Rules, 2003. [Placed in Library. See No. L.T.-7976/03]